HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar Recruitment at Srinagar)

NOTIFICATION

No:- 1888/RR/RC Dated:16.06.2025.

Subject:- Providing of 'Edit Option' for various posts advertised in pursuance to High Court Advertisement Notification No. 02 of 2025/RR/RC dated 26.05.2025

In view of the persistent requests made by candidates, it is hereby notified for the information of all the concerned that **'Edit Option'** shall be made available for all those candidates who have applied for various posts advertised pursuant to Advertisement Notification No. 02 of 2025/RR/RC dated 26.05.2025 and the same shall remain operational w.e.f., **18.06.2025 to 20.06.2025**.

(Satinder Singh)
Registrar Recruitment

Dated: 16.06.2025.

No: 31671-87/RR/RC

Copy to:-

 Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.

2. Secretary to Hon'ble Mr. Justice ______ for information of their Lordships.

- 3. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir Province.
- 4. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
- 5. Assistant Registrar (Administration), Office of the Registrar General, High Court of J&K and Ladakh, at Srinagar.
- 6. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu/Srinagar, with the request to get the notification uploaded on the official website of the High Court of J&K and Ladakh.
- 7. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- 8. Notification file.

Registrar Recruitment